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1685. SHRI DEORAO PATIL: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) whether it is a fact that Government have proposed a scheme to increase and intensify the agricultural production in Maharashtra and have also fixed the target of production for the current year in that State;
- (b) if so, what are the details thereof and what action Government have taken to implement the same; and
- (c) what are the actual requirements of foodgrains of that State and the deficit, if any, in agricultural production in that State during the current year?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): (a) and (b) The targets of crop production fixed for the current year i.e. 1974-75 for Maharashtra are given below:—

Crops		Units	Targets
		(!974-75)
). Foodgrains		Lakh tonocs	73-00
2. Sugarcane		• ·	140 -00
3. Oilseeds		٠	7.00
4. Cotton		Lakh bates	13.00

The above targets are sought to be achieved by extention of area and increasing levels of productivity through intensive cultivation measures including enlargement of irrigation facilities and greater emphasis on High Yielding Varieties Programme.

(c) Requirements of foodgrains are influenced by a number of factors such as availability of substitutable food stuffs and their prices *vis-a-vis* the prices of foodgrains, income levels and changes therein, urbanisation etc. In the absence of information on these, it is diffi-

cult to frame a precise estimate of food-grain requirements for 1974-75. Firm estimates of foodgrain production for 1974-75 are also expected to become' available sometime in July-August, 1975. It is, therefore, not possible to give any idea of the deficit in food production in Maharashtra during the current year.

to Question

Records of the Delhi School Teachers. Cooperative House Building Society

1686. SHRI S. D. S. CHAURASIA: Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether Government have reconciled the date(s) and amount(s) of deposits claimed to have been made by the Member of the Delhi School Teachers Cooperative House Building Society in the affidavits filed in 1974 with the records of the Society, if so, the number and particulars of cases in which discrepancies have been noticed so far, and if not, the reasons therefor;
- (b) whether the above details have also been reconciled with those given in the affidavits filed in 1972, if so, the number and full particulars of cases in which discrepancies have been noticed so far and if not, the reasons for not carrying out this reconciliation; and
- (c) whether Government propose to reconcile forthwith all details with the records of the Society and with the affidavits filed in 1972 and, if not, the reasons therefor?

THE MINISTER OF STATE IN'
THE MINISTRY OF WORKS AND
HOUSING (SHRI MOHAN
DHARIA): (a) to (c) By notice dated the 2nd
March. 1974 affidavits were called for with a
view to bringing out a list of genuine
membership of the Society. These affidavits
were scrutinised by the Enquiry Officer.
Further action, as admissible under law, will
be taken after consideration of the findings, of
the Enquiry > Officer.